

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 5063
TO BE ANSWERED ON THE 24TH MARCH, 2026

AGMARKNET FOR REAL-TIME PRICE INFORMATION

5063. SHRI KUNDURU RAGHUVVEER:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether markets dealing with chilli and citrus produce in Telangana, particularly those serving farmers of Nalgonda district, are connected to AGMARKNET for dissemination of real time price information;
- (b) the steps taken by the Government to ensure that farmers cultivating crops such as chilli and sweet lime (citrus) receive timely market price updates and demand trends through digital platforms;
- (c) whether AGMARKNET has been integrated with platforms such as National Agriculture Market to improve price discovery and market access for farmers; and
- (d) the measures being taken by the Government to strengthen market information systems and improve price realization for horticulture farmers in districts like Nalgonda?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): Government is implementing the Marketing Research and Information Network (MRIN) Scheme, under which the AGMARKNET portal integrates Agricultural Produce Market Committees (APMCs) to disseminate price information to farmers. A total of 4,320 mandis across the country have been linked to the AGMARKNET portal for display of price information. These markets report prices and arrivals within 48 hours. Government has also launched Agmarknet 2.0 Mobile App for easy access to mandi data, price and arrival information to the farmers.

In Telangana, 247 market nodes have been onboarded, of which 31 are located in Nalgonda district which includes markets dealing with chilli and citrus produce (sweet lime etc.).

(c): Yes, AGMARKNET has been integrated with the National Agriculture Market (e-NAM) platform to enhance price discovery and market access.

(d): Government has undertaken several measures to strengthen market information systems and improve price realisation for horticulture farmers:

- (i) Government implements Market Intervention Scheme (MIS), a component of PM-AASHA, for procurement of agricultural and horticultural commodities, which are perishable in nature and are not covered under the Minimum Support Price regime. The objective of MIS is to protect the farmers from distress sale in the event of a bumper crop during peak arrival period when the prices tend to fall below economic levels. From 2024-25, Government has introduced a new components of Price Differential Payment (PDP) with an option to make direct payment of the price difference between the Market Intervention Price (MIP) and the selling price to the farmers for the crops traded in the Agriculture Produce Market Committee (APMC). Additionally, reimbursement for transportation and storage cost of TOP crops (Tomato, Onion and Potato) to central nodal agencies & State designated agencies for storing and transporting them from producing state to consuming state is allowed.
- (ii) Implementation of the Mission for Integrated Development of Horticulture (MIDH) for holistic sector growth, including support for post-harvest infrastructure and marketing facilities to improve price realisation.